

की गति तेज करने के लिए सरकार ने क्या कार्यवाही की है ?

रेल मंत्री (श्री हनुमंतैया) : (क) जी नहीं, मार्ग में अधिक स्टेशनों पर टहरने तथा मनमाड, चालीसगांव भुसावल और अन्य स्टेशनों पर रिलप और निर्धारित कार्यक्रम के अनुसार चलने वाले डिब्बों की शंटिंग के लिए अधिक समय तक टहरने के कारण 57 डाउन/58 अप एक्सप्रेस गाड़ी का यात्रा समय 5'6 डाक गाड़ी के यात्रा समय से लगभग 5 घंटे अधिक है। इस तथ्य के बावजूद भी बम्बई और अमृतसर के बीच चलने वाली 57 डाउन/58 अप एक्सप्रेस गाड़ियों में काफी संख्या में यात्री चलते हैं।

(ख) सवाल नहीं उठता।

**Supply of Power at Cheaper Rates to small Farmers**

2208. SHRI RAJDEO SINGH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have formulated certain schemes to increase agricultural production in the country by providing power to the farmers at cheaper rates;

(b) whether small farmers have to pay more charges for power in comparison to commercial concerns; and

(c) if so, the attempts Government have made to remove the difficulty of small farmers ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI KURELLI) : (a) : The State Electricity Boards fix different tariffs for supply of electricity, having

regard to the nature of supply, the purpose for which supply is required and other relevant factors. With a view to encourage agricultural production, promotional tariffs for agricultural purposes have been introduced by the State Electricity Boards. The Rural Electrification Corporation has been set up in the Central Sector for financing the schemes of rural electrification of State Electricity Boards, with a bias towards energisation of irrigation pumping sets. The Corporation sanctions loans on concessional terms for rural electrification schemes in backward areas.

(b) and (c). Power supply for agriculturists is generally at 400 volts involving expenditure on transformation from high voltage. As compared with the rates of small industries which are also supplied at the same voltage as the agriculturists, the tariff rates for agricultural purposes are either the same or lower in most of the States.

**Loans given to U.P. Industrial Concerns**

2209. SHRI RAJDEO SINGH : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the amount of loans granted to industrial concerns in Uttar Pradesh by the Central Government during 1968-69 and 1969-70; and

(b) the purposes for which the said loans were granted and the terms and conditions thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) and (b). No loans have been granted during the period to the individual private industrial concerns in Uttar Pradesh by the Ministry of Industrial Development directly. However, the Government of India provides loans to

State Governments for granting loans to Small Scale industries under the State Aid to Industries Act/Rules. During 1968-69 the Government of Uttar Pradesh had sanctioned 138 loans and disbursed Rs 37 53 lakhs. Similar data for 1969-70 is not available.

#### Central Industrial Projects

2210. SHRI BISHWANATH JHUNJHUNWALA : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the number of Central Industrial Projects which will be launched for the first time in 1971;

(b) the number of industrial projects that will be launched in 1971 in Collaboration with foreign firms in India; and

(c) the total amount of Foreign investment that will be made in both the spheres separately ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) to (c). The names of Central Industrial projects to be set up/completed during the Fourth Plan are mentioned on pages 326-330 of the Fourth Five Year Plan Report. The continuing and new schemes and the outlay proposed thereon are also mentioned. While it is not possible, at this stage to specify as to which central industrial project will be launched or commissioned for the first time in 1971, a list of important industrial projects in the Central sector on which preparatory work/construction is expected to be taken up during 1971-72 is given below :

1. Expansion of Bhilai Steel Plant.
2. Refractory plant.
3. Expansion of Alloy Steel Plant, Durgapur.

4. New Steel Projects at Salem, Vizag and Hospect.
5. HMT Watch Factory in J & K.
6. Zinc Smelter, Vizag.
7. Assam Refinery.
8. Pump and Compressor Project.
9. Expansion of Trombay Fertilizer Project.
10. Fertilizer Projects at Talcher and Ramagundam.

A substantial industrial base having been created and foreign collaboration already extended to various fields of industry, both capital and consumer goods, a greater degree of selectivity is now being exercised with a view to ensure that foreign investment and collaboration is not unnecessarily channelised in sectors where technical know-how has developed at an adequate level within the country. Proposals for foreign collaboration and participation in investment are considered on merits and subject to certain conditions.

#### "Wage Freeze" for Railway Employees

2211. SHRI BISHWANATH JHUNJHUNWALA : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have under consideration any scheme to introduce "Wage Freeze" for Railway employees or to link wages to productivity;

(b) if so, the reasons therefor; and

(c) the main features of the scheme ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) No.

(b) and (c). Do not arise.